

O.I.H

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 3783

TO BE ANSWERED ON AUGUST 09, 2017

MAINTENANCE OF PUBLIC TOILETS

No. 3783 SHRI VIKRAM USENDI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps to ensure the maintenance and availability of water in the public toilets situated in urban areas;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(RAO INDERJIT SINGH)

(a) & (b): As per Swachh Bharat Mission (Urban) guidelines, all public toilets constructed under the Mission must have a minimum 5 years maintenance contract and also Urban Local Bodies (ULBs) should ensure that all Public Toilets constructed are built in tandem with water supply arrangements and consist of toilet sub-structure like on-site treatment system, or connection to underground sewerage/septage system to be functional. For monitoring the level of maintenance, Ministry of Housing and Urban Affairs has devised a process of survey through Swachh Survekshan where mode of cities are tested. The mode of maintenance is judged as under:

Sl. No.	Gradation of marks for this parameter	Points
i.	Maintenance by third party/private contractor	23
ii.	Maintenance by municipal employees	11
iii.	No maintenance	0

(c) Does not arise.

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